

17  
16

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

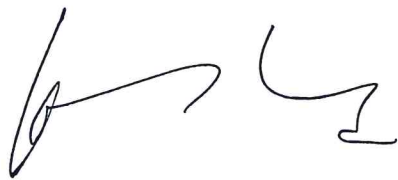

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 127/BB/ 2017	-	For hearing	Rule-6 of IB	Kings Wood Suppliers Pvt. Ltd. Vs Associate Décor Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1.	for Uday Shankar & co. Pvt. Ltd. Uday Shankar 9845014747	Petitioner	
2.	Aditya Patel 953595605	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
Counsel for Respondent filed objections. For hearing. Post it on 07.02.2018.

  
Member (T)

  
Member (J)